**Annexure-2**

**Name of the corporate debtor: Opel Securities Private Limited; Date of commencement of CIRP: 27/10/2023; List of creditors as on: 21/02/2024**

**List of unsecured financial creditors belonging to any class of creditors**

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| | | | | | | | | | | | | | |
| | | NIL | | | | | | | | | | | |
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